

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 203 OF 2019**

**Dated : 18<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**M/s. Him Urja Pvt. Ltd.**

**....Appellant(s)**

**Versus**

**Uttarakhand Power Corporation Ltd. & Anr.**

**....Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1

**ORDER**

Admit.

Learned counsel Mr. Buddy A. Ranganadhan takes notice on behalf  
of Respondent No.1.

Issue notice to other Respondent. Dasti, in addition, is permitted.

List the matter on **29.08.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**  
mk/mkj

**(Justice Manjula Chellur)**  
**Chairperson**